

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2143
ANSWERED ON:22.08.2013
NATIONAL WATER POLICY
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the policies formulated prior to the present National Water Policy, 2012 have been implemented in letter and spirit by the State Governments and if so, the details thereof;
- (b) the total number of water bodies in the country at present along with the annual capacity of such water resources; and
- (c) whether any assessment of water resources available and required in the urban as well as rural areas has been made and if so, the details thereof?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

- (a) National Water Policy is finalised and adopted by National Water Resources Council. Several States have formulated their State Water Policies, by and large as per the provisions of National Water Policy. The States implement these policies as per their requirement and priorities.
- (b) The third Minor Irrigation Census has counted 5.56 lakh tanks and storages in India. The storage capacity of these tanks and storages was not surveyed.
- (c) The average annual water availability for the country has been assessed as 1869 billion cubic meters (BCM). Due to topographic, hydrological and other constraints, the utilizable water has been estimated to be about 1121 BCM comprising 690 BCM of surface water and 431 BCM of replenishable ground water. The National Commission for Integrated Water Resources Development (NCIWRD), in its report in 1999, had assessed that the annual water requirement by the year 2025 and 2050 will be about 843 BCM and 1180 BCM respectively.